NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No.362 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/s. Massif Securitas Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Ms. Aparna Mudiam, Assistant Registrar of Companies

ORDER

Report of the ROC is on record.

Notice be effected on the Income Tax Department through Standing Counsel.

To come up on 19th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)